

Name of the corporate debtor: Productive Creations (India) Private Limited; Date of commencement of CIRP: 02nd November, 2020; List of creditors as on: 17th December, 2020

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Think space Co-working LLP (Formerly known as True Value Infracon LLP)	LLPIN: AAF-5494	27/11/2020	46,16,308.00	43,93,097.00	Non-payment of Debt arising from service agreement	N.A.	N.A.	No	11.74%	--	N.A.	Rs. 41,197.13.00 towards amount of interest claimed	--	--
2	Adani Wilmar Limited	CIN: U15146GJ1999PLC035320	02/12/2020	3,25,00,00.00	3,25,00,00.00	Non-payment of Debt arising from sponsorship agreement	N.A.	N.A.	No	83.38%	--	N.A.	--	--	--

*Pursuant to Regulation 14(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the amount admitted is best estimated as per information provided by Operational Creditors.

Your kind attention is drawn towards the fact that the Corporate Debtor has yet not furnished the latest accounting records and backup. Hence, verification of the claim was made solely on the details provided by the Operational Creditors.

The admitted amount may be subject to subsequent revision, based on additional information and clarification.

